

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1854  
ANSWERED ON:08.03.2011  
ACCIDENTS INVOLVING SCHOOL BUSES  
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of students killed/ injured in accidents involving school buses/ vans/RTVs during each of the last three years and the current year, school-wise;
- (b) whether the Supreme Court has issued any directive to the various schools, in the National Capital Territory of Delhi with regard to plying of school buses;
- (c) if so, the details thereof;
- (d) whether the Delhi Traffic Police has registered cases against the school buses which are flouting the norms laid down by the Supreme Court in this regard;
- (e) if so, the total number of such cases registered during each of the last three years and the current year, school-wise; and
- (f) the action taken by the Government against the school administrations buses/ drivers for such violations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The details of number of students killed/injured in road accidents involving school buses/vans/RTVs (school-wise) during the years 2008, 2009, 2010 and 2011 (upto 28.02.2011) are given below:

2008

Sl.No.	Name of School	Killed	Injured
1.	Kidzee School, Shankar Garden, Vikas Puri, New Delhi		01
2.	The Indian Public School, Ashok Vihar, Delhi		01
3.	Joseph and Mary School, Burari, Delhi		01

Total            03

2009

Sl.No.	Name of School	Killed	Injured
1.	Mothers' International School, Aurobindo Marg, New Delhi		04
2.	St. Francis Desals School, Janak Puri, New Delhi		08
3.	DPS Mathura Road, New Delhi		10
4.	Rishi School, Alipur, Delhi		10
5.	Hudda Modern Public School, New Zafrabad, DDA Colony, Delhi		01
6.	Vivekanand School, Anand Vihar, New Delhi		01
7.	Delhi Public School		04

8. Adarsh Sr. Sec.School, D-Block, Vikas Puri 01

Total 39

2010

Sl.No. Name of School Killed Injured

1. Govt. Sr.Sec. School, West Azad 01  
Krishna Nagar, Delhi

2011 (upto 28.02.2011)

Sl.No. Name of School Killed Injured

1. Navy Children School, Chanakya Puri 06

(b) & (c): The Hon'ble Supreme Court in CWP No.13029/1985 - M.C. Mehta versus Union of India & Others has issued certain guidelines which are to be followed by the schools for transporting school children in the buses. These guidelines have been incorporated in the Delhi Motor Vehicles (Amendment) Rules, 1998.

(d) & (e): Strict prosecution action is undertaken by Delhi Traffic Police against the school buses flouting traffic rules & regulations including violation of the Supreme Court directions. No separate school-wise prosecution data for school buses is maintained. However, details of prosecution undertaken against school buses and RTVs during each of the last three years and current year are given below:

PROSECUTION AGAINST SCHOOL BUSES & RTVs

Year 2008 2009 2010 2011 (upto15/02/2011)

School Buses 1733 1610 1154 1894

RTVs 19196 18949 15078 1916

Enforcement wing of the Transport Department of GNCT of Delhi also takes action against the school buses violating the norms prescribed in the Motor Vehicle Act and rules framed thereunder and the directions of the Hon'ble Supreme Court and during the last three years (from 1-4-2008 to 28-2-2011), the Enforcement wing made 3234 challans of 1664 vehicles & impounded 772 vehicles.

(f): Action taken by Delhi Police against the erring school bus drivers involved in fatal/ non-fatal accidents is as under :-

Year Case Registered Driversarrested

2008 03 03

2009 08 08

2010 01 01

2011 01 01

(upto 28.2.2011)